

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 15**  
**(IB)-40(PB)/2017**

**IN THE MATTER OF:**

Vedika Nuts Crafts Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 10 of Insolvency & Bankruptcy Code, 2016 (Liq.)**

**Order delivered on 19.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Ms. Shashi Kant Nemani, Liquidator with  
Ms. Priyanka Swami, Adv.

**ORDER**

**CA-1850(PB)/2019**

There is no memo of parties filed along with the application. The memo of parties be filed within a week.

List on 10.10.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**